

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-33/2020

Mr. Yaniv Benalm alias Atala

.... Appellant.

Vs

State of Goa and anr.

.... Respondents.

Shri S. Saudagar,, Advocate for the Appellant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

**Coram:- M. S. SONAK &  
M. S. JAWALKAR, JJ.**

**Date:- 31<sup>st</sup> August, 2020.**

P.C.

We have heard this matter for some time.

2. At the request of Mr. Phaldessai, learned Additional Public Prosecutor, we adjourn this matter for further consideration on 7.9.2020.

**M. S. JAWALKAR, J**

**M. S. SONAK, J.**

**vn\***